

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

42

C.P No.19(MAH)/2016
CA No.

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 17.07.2017

NAME OF THE PARTIES: The South Indian Bank Limited

V/s.

M/s. Bharati Defense & Infrastructure

SECTION OF THE COMPANIES ACT: 71(10) r.w. 117C(4) of the Companies
Act, 2013.

*Mr. Biju Joseph ill by BJTAN OFFICE CLP. For
Petitioner.*
*Mahab Alam Adv for Respondent for K-K-Asso creles
Alam*

ORDER

TCP No. 19/71(10) r.w. 117C(4)/NCLT/MB/MAH/2016

At request of the Petitioner's Counsel, list this matter on 25.07.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)